


Annexure – 7

**Name of the corporate debtor: Two Brothers Beverages Private Limited; Date of commencement of CIRP: 21.10.2019
; List of creditors as on: 10.11.2020**

List of operational creditors (Government dues)

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Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
GST	Meerut		05.10.2020	4,71,48,580	NIL	Unsecured	NA	NA	NA	NA	NA	NA	NA	4,71,48,580.	NA


VIJAY KUMAR
 RESOLUTION PROFESSIONAL
 TWO BROTHERS BEVERAGES PVT. LTD.
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